

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:3750  
ANSWERED ON:17.12.2012  
APPOINTMENT OF LABOURERS  
Kora Shri Madhu

**Will the Minister of STEEL be pleased to state:**

- (a) whether all appointment have been made against the vacant posts of labourers in the various mines under the Steel Authority of India Limited (SAIL) including Gua, Kiruburu, Awastha, Manoharpur and Meghahatuburu Ore Mines;
- (b) if so, the details thereof and if not, the reasons therefor along with the number of vacancies for labourers in these mines;
- (c) whether the local residents and the people affected by these mining projects have grossly been neglected in these appointments;
- (d) if so, the details thereof and the reasons therefor;
- (e) the policy being followed by the Government in such cases; and
- (f) the details of the efforts being made by the Government and SAIL in accommodating the local residents and the people affected by these mines in employments in the said mines?

**Answer**

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a)&(b): In SAIL, manpower requirement of Plants/Units (including mines of Raw materials Division) is planned annually under Annual Human Resource Plan taking into account existing operations as well as upcoming expansion/modernization requirements, etc. Based on the HR Plan of the year, recruitment actions are initiated for filling up of posts/vacancies by respective Plant / Unit / Mines Division. Action for the following recruitments at Raw Material Division (RMD) involving 326 non-executives are currently in process.

Name of Post	Name of Mine	Numbers
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Attendant cum Technician Trainee	Barsua Iron Mines, Bolani Ore Mines	100
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Operator cum Technician Trainee	Kiriburu Iron Ore Mine, Meghahatuburu Iron Ore Mines, Bolani Ore Mines, Barsua Iron Mines.	85
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Service Hand Trainee	Gua Ore Mine	105
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Mining Foreman and Mining Mate	RMD Mines	25
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In addition to the above, initiation of recruitment of another 261 non-executive positions is also envisaged during the current year, i.e. 2012-13.

(c)to(f): Recruitment activity in SAIL is carried through all India open advertisement with copies of the same forwarded to local employment exchange for sponsoring local eligible candidates based on Government guidelines and court judgments. Local people and persons affected by mining activities, if any, if otherwise eligible for the posts notified can apply against such posts.

It is relevant to mention here that in order to accord adequate opportunity to local residents and people affected by the mining projects, one time special dispensation was considered to meet the immediate requirements of the mines keeping in view the local conditions such as qualification/skill, age, etc. and eligibility criteria were fixed suitably. This has been followed for the ongoing recruitment to the posts of Attendant cum Technician Trainee and Service Hand Trainee.

Employment of displaced persons in SAIL is being regulated in terms of the Deptt. of Public Enterprises (DPE) guidelines and Supreme Court Judgments. Hon'ble Supreme Court of India has upheld the guidelines provided by the DPE Office Memorandum dated 3.2.1986 and directed that displaced persons may be considered and given preference for employment, other things being equal.